

of Medical Research has been investigating into the etiology of Coronary heart disease and hypertension. Epidemiological survey is being conducted by Indian Council of Medical Research at Bombay and New Delhi. Researches in Coronary heart disease are engaging the attention of medical scientists all over the world.]

WATER SUPPLY SCHEMES IN MADHYA PRADESH

330. THAKUR BHANU PRATAP SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the names and number of urban and rural water supply schemes received from the Government of Madhya Pradesh during the year 1965-66; and

(b) the schemes approved by the Government of India and the estimated cost thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) 1 Urban and ISI Rural Water Supply Schemes have been received from the Government of Madhya Pradesh so far. In addition the State Government have sent outline proposals with rough cost figures in respect of 11 urban water supply and sewerage schemes for preliminary advice on their feasibility. The names of the schemes received and approved, returned or under scrutiny with their estimated cost are given in the annexure. [See Appendix LV, Annexure No. 36.]

WATER SUPPLY SCHEME IN GUJARAT

331. SHRI M. C. SHAH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the names and number of urban and rural water supply schemes received by Government from the Government of Gujarat during the year 1965-66; and

(b) the schemes approved by the Government of India and the financial estimate for each of the schemes?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA

NAYAR): (a) and (b) The required information is given in the following statement:—

(Rs. in lakhs)

Name of scheme	Estimated cost	State of approval
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A.—URBAN

1. Dwarka ..	3.59	Approved.
2. Dharangadhra ..	16.57	Returned to the Chief Engineer for technical clarification
3. Savarkundla ..	9.15	
4. Salaya (Revised) ..	5.79	
5. Botad ..	7.87	
6. Limbdi ..	12.1	
7. Wankaner ..	10.00	Returned to the Chief Engineer for technical clarification
8. Morvi (Revised) ..	38.39	
9. Kandla Pt. I. ..	73.89	

B.—RURAL

1. Mevasa ..	1.00	Approved.
2. Haripur ..	0.92	
3. Ghed villages area 5 and 6 ..	16.00	
4. Bavla area ..	9.43	
5. Sara ..	0.77	Schemes already executed awaiting post approval.
6. Rangpur ..	0.42	
7. Sandhvaya ..	0.48	
8. Dedara ..	0.66	Referred to the Chief Engineer for technical clarification.
9. Hathipura ..	0.92	
10. Twenty-two villages of Baroda District affected by pollution of Vashwamitai and Dhadhar Rivers.	15.32	Under review.

पंजाब नगरपालिका अधिनियम के अधीन
नई दिल्ली नगरपालिका के पास
आये प्रार्थना पत्र

332. श्री विमलकुमार मन्नालालजी
चौरङ्गिया: क्या स्वास्थ्य तथा परिवार नियोजन
मंत्री यह बताने की कृपा करेंगे कि :

(क) पंजाब नगरपालिका अधिनियम
की धारा 121 के अधीन 1963-64
तथा 1964-65 के वर्षों में अनुमोदन